

प्रेषक/FROM :

विनोद कुमार सिन्हा

महानिबंधक,

उच्च न्यायालय, पटना

Vinod Kumar Sinha

Registrar General,

High Court of Judicature at Patna.

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2505318-19

Off.-2504111, Res. -

Dated, Patna, the 22nd Dec., 2014

To

All the District & Sessions Judge of Bihar.

Sub. : Regarding filling up of the 03 (three) vacant posts of Under Secretary-cum-Deputy Legal Remembrancer in Law Department, Government of Bihar, Patna on deputation basis.

Sir,

With reference to the subject noted above, I am directed to inform you that the Court have been pleased to call for fresh willingness from those Judicial Officers of the rank of Sub Judge, who have got at least three years of service remaining.

The fresh willingness should reach the court within a week from the date of receipt of the letter.

Yours faithfully,

Sd/-V.K. Sinha
Registrar GeneralMemo No. 18048 / Patna / Dated 22nd Dec., 2014.

Copy forwarded to the J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna for information.

Registrar General